

LIST OF INDEX

Shri M. G. Chavan, Bny
(Shri M. A. Mahalle)

LIST OF PAPERS IN O.A. / ~~TA~~ NO. 326 OF 1990

VS

Mlo Defence & Org

PART	SERIAL NO. OF PAPERS ON RECORD	DATE OF PAPER / FILING	DESCRIPTION OF PAPER
I	1	—	Per TO
	11	23.7.90	— 11 —
	11	22.8.90	Final order by Honble Shri B. C. Mathur vice chairman & Honble Shri Kamleshwar Nath
II	—	—	List of Index enclosed
III	1-2	25.5.90	Serutiny Sheet
	3	30.8.90	T odt 22.8.90 Send to the Applicant.

1

OA 326/90

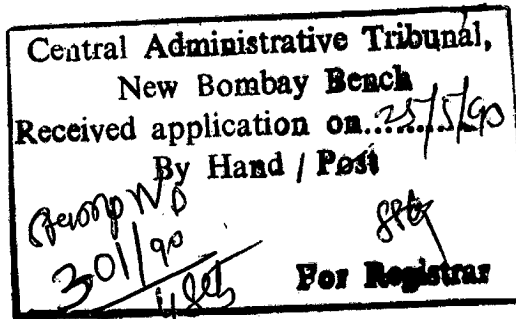
APPLICATION UNDER SECTION 19 OF THE
ADMINISTRATIVE TRIBUNALS ACT, 1985.

M.G. Chavan. .. Applicant.

V/s.

Scientific Advisor to the
Ministry of Defence and
Director General, Research
and Development, Ministry
of Defence, Research and
Development Organisation,

New Delhi. 110 011 and others.. Respondents.



Part II
I N D E X.

Sr. No.	Description of documents relied upon.	Annexure.	Page No.	
			From	To.
1	Application.		1	10
2	Order dated 12-6-1989 containing the list of Scientific Assistants for placement in the higher pay scale.	A	11	15
3	Daily Order Part II Sr. No.56 dated 11-7-1989.	A-1	16	-
4	Representation dated 28-6-1989.	A-2	17	-
5	Order dt. 13-9-1989 pro- moting the Applicant to the grade of Junior Scien- tific Officers.	A-3	18	22
6. A.	Letter dt. 6-12-1989 from Respondent No.2.	A-4(1)	23(1)	

Sr.No.	Description of documents relied upon.	Annexure	Page No.	
			From	To.
6 .B	Representation dt.29_12-89	A-4(ii)	23	(ii)
7	Letter dt. 23-2-1990 from Respondent No. 2 communicating the rea- sons for supercesion.	A-5	24	-
8	Vakalatnama in favour of Mr. M.A. MAHALLE, Advocate, with the first copy only.			
9	Indian Postal Order No. 01. 312460 for Rs.50/- with the first copy only.			



Signature of the Applicant.

①

Office Notes, Office
Memorandum, of Coram
Appearance, Tribunal's
orders of direction &
Registrar's Orders

X
X
X
X
X
X

Tribunal's Orders.

Stamp No 301/90.

Per Tribunal

Fixed for Admissory hearing
on 23/7/90. ~~Issue notice~~
~~accordingly~~

K. S. S.

Y. S. S.

For Tribunal Date: 23/7/90
Applicant in person / by none
Advocate / Respondent by
Council. As division bench is not functioning today
The matter adjourned to 22/8/90
for Admissory hearing
S. M.
By Registrar

Dated: 22/8/90. Per Shri B. C. Mathur

Mr. M. A. Mahalle for
He says that he is expect
favourable orders from the
in his case and would
this case at this stage.
application is ~~dismissed~~ as
The applicant with however
the liberty to bring in a
application, if he so desire.

Order dt: 22/8/90
issued to applicant
on 30-8-90.
by *DR*
21/9

R
(Kamleshwar Nath)
V/c.

Demare
22/8/90
(B. C. Mathur)
V/c.